

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Subject: Training Programme on "Cyber Law" being conducted by the J&K State Judicial Academy at Leh on 20th of June, 2019.

ORDER

No:- 283

Dated:- 12-06-2019

All Judicial Officers posted in the Ladakh Division are hereby nominated to attend the subject training programme being conducted by the J&K State Judicial Academy at **Leh** on 20th of June, 2019 with the direction to the nominated Judicial Officers to report at the venue, to be conveyed to the participants by the Director, J&K State Judicial Academy, at 9.30 A.M. sharp on the scheduled date.

By Order

(Sanjay Dhar)
Registrar General

No:- 6156-76/95

Dated:- 12-6-2019

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
6. Director J&K State Judicial Academy, Srinagar with the request to get the nominated Officers intimated about the venue of the programme.
7. Principal District & Sessions Judges Leh.
8. Concerned Judicial Officers _____
..... for information and necessary compliance.
9. CPC e-courts, High Court of J&K, for uploading on the High Court website.

Registrar General